

(b) if so, whether Government proposes to grant any reservation in Central Government jobs and in promotions in jobs; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL PUBLIC GRIEVANCES AND PENSIONS (SHRI PRITHVIRAJ CHAVAN): (a) to (c) Women have provided equal opportunity in the matter of employment under the Government. Some special facilities like maternity benefits, child care leave, child adoption leave, crèche facility for children, posting of husband and wife at the same station as far as possible, special priority in allotment of residential accommodation etc. are provided to the women employees. However, there is no proposal to give reservation to women in services.

Irrigated area of Jharkhand

1477. SHRI PARIMAL NATHWANI: Will the Minister of WATER RESOURCES be pleased to state:

(a) the area of Jharkhand State that is falling into net irrigated area;

(b) the planning for making enhancement in area; and

(c) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) to (c) Government of Jharkhand have informed that the total irrigation potential created in Jharkhand through major and medium irrigation projects and minor irrigation scheme upto end of Tenth Five Year Plan was about 6.82 lakh hectares. Government of Jharkhand have planned the creation of irrigation potential of about 2.68 lakh hectares during Eleventh Five Year Plan through 3 major irrigation projects, 17 medium irrigation projects and several minor irrigation schemes. List of major and medium irrigation projects os enclosed as Statement.

Statement

List of Major and Medium Irrigation Projects

Sl. No.	Name of Projects	District	Irrigation Potential
1	2	3	4
Major Irrigation Project			
1.	Ajay Barrage Project	Deoghar/Jamtara	40.51
2.	Gumani Barrage Project	Sahebgunj/Pakur	16.19
3.	Amanat Barrage project	Medininagar	21.04
Medium Irrigation Project			
4.	Uppersankh Res. Project	Gumla	7.07

1	2	3	4
5.	Surangi Res. Project	Ranchi	2.60
6.	Sonua Res. Project	West Singhbhum	8.08
7.	Panchkhero Res. Project	Koderma/Hazaribagh	3.08
8.	Bhairwa Res. Project	Hazaribagh	4.08
9.	Suru Res. Project	Saraikela-Kharsawan	4.44
10.	Nakti Res. Project	West Singhbhum	2.25
11.	Ramrekha Res. Project	Gumla/Simdega	4.39
12.	Kesho Res. Project	Hazaribagh	3.56
13.	Dhansinghtoli Res. Project	Ranchi	2.99
14.	Katri Res. Project	Gumla	5.06
15.	Kansjore Res. Project	Gumla	6.26
16.	Batane Res. Project	Medininagar	1.66
17.	Kans Res. Scheme	Ranchi	3.73
18.	Sukari Res. Scheme	Lohardaga	0.61
19.	Kanti Res. Scheme	Ranchi	4.37
20.	Tajna Res. Scheme	Khunti	5.67

Reducing of water level of Narmada

1478. DR. GYAN PRAKASH PILANIA:

SHRI LALIT KISHORE CHATURVEDI:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Central Ground Water Board has reported that decreasing forest cover and growing pollution has reduced water level of river Narmada, the lifeline of Madhya Pradesh by 50 per cent;

(b) if so, the details of the report and reaction of the Ministry thereof;

(c) the steps that have been taken to save Narmada from dying; and

(d) whether in spite of Phase-I and Phase-II antipollution drive, pollution level has increased from 2500 MLD in 1993 to 4500 MLD at present in Yamuna?

Indus water for Gujarat

1479. SHRI NATUJI HALAJI THAKOR: Will the Minister of WATER RESOURCES be pleased to state: